

IN THE COURT OF SH. MANOJ KUMAR NAGPAL LD. ADDITION SESSIONS JUDGE

LD. ROSTER JUDGE, PATIALA HOUSE COURT, NEW DELHI DISTRICT

DATED: 08.05.2020

PENDING BAIL

S.N O	B.A.NO	PARTICULARS	FIR NO	U/S	POLICE STATION	NDOH
1	1060/20 R-601/20	MOHD MUSTAFA (APPLICATION FOR VIDEO CONFERENCING)	54/16	419	IGI AIRPORT	
2	1061/20 R-602/20	PARMESH KUMAR (APPLICATION FOR VIDEO CONFERENCING)	237/19	170	SPL CELL	
3	780/20 R-405/20	MALA SHARMA	10/2020	419	CH PURI	

FRESH BAIL

S.N O	B.A.NO	PARTICULARS	FIR NO	U/S	POLICE STATION	NDOH
4	1070/20 R-608/20	HARENDER (APPLICATION FOR VIDEO CONFERENCING)	73/18	406	SPL CELL/CYBER CELL	

MISC BAIL APPLICATION CONCERNED COURT SH. DHARMENDER RANA LD ASJ

S.N O	MICS NO	PARTICULARS	FIR NO	U/S	POLICE STATION	NDOH
5	719/20	VIJAY BALIYA	55/19	302	INDERPURI	
6	720/20	PARVEEN @ RAHUL	105/19	186	SPL CELL	
7	681/20	SUMIT	321/19	302	SAGARPUR	
8	726/20 FRESH	GOPAL KISHAN (APPLICATION FOR VIDEO CONFERENCING)	400/19	302	SPE.CELL	

Reader :- Ms. Manjeet Kaur / M!- 9013324814
Ahlanad :- St. Shilender / M!-

Total = 10 (Video Conferencing)

MISC BAIL APPLICATION CONCERNED COURT SH. AJAY KUMAR JAIN LD NDPS

S.N O	MICS NO	PARTICULARS	FIR NO	U/S	POLICE STATION	NDOH
9	724/20 FRESH	SHAKEEL AHMED CHESEM AND ORS (APPLICATION FOR VIDEO CONFERENCING)	166/2019	18 NDPS	SPL CELL	
10	723/20 FRESH	MANOJ KUMAR VS NCB (APPLICATION FOR VIDEO CONFERENCING)			NCB	
11	722/20 FRESH	RANJEETA (APPLICATION FOR VIDEO CONFERENCING)	354/2020	20	SAGARPUR	
12	696/20 PENDING	KHURSHID ALAM (APPLICATION FOR VIDEO CONFERENCING)	06/14	21	SPL CELL	
13	682/20 PENDING	PALVINDER SINGH (APPLICATION FOR VIDEO CONFERENCING)	NCB		NCB	
14	706/20 PENDING	NEERAJ ARORA (APPLICATION FOR VIDEO CONFERENCING)	09/19	22	SPL CELL	
15	665/20 PENDING	JAI BHAGWAN	NCB		NCB	

MISC BAIL APPLICATION CONCERNED COURT SH. PRAVEEN SINGH LD ASJ

S.N O	MICS NO	PARTICULARS	FIR NO	U/S	POLICE STATION	NDOH
16	709/20 PENDING	PRITAM @ SURAJ	0216/19	25	SAGARPUR	

FRESH CRIMINAL REVISION

- 17 1068/20 MOHAMED AZMY MOHAMMED VS CUSTOM
- 18 1067/20 MOHAMED RIFKY NIZARDEEN VS CUSTOM

PENDING CRIMINAL APPEAL

- 19 1053/20 MIRLAN MATTKERRIMOV VS CUSTOM

IN THE COURT OF SH. SANJAY KHANGWAL I.D. ADDITION SESSIONS JUDGE

LD. ROSTER JUDGE, PATIALA HOUSE COURT, NEW DELHI DISTRICT

DATED: 08.05.2020

PENDING BAIL

S.N O	B.A.NO	PARTICULARS	FIR NO	U/S	POLICE STATION	NDOH
1.	1027/2020 R-577/2020	SACHIN CHAUHAN	574/2017	307	VASANT KUNJ(S)	

FRESH BAIL

S.N O	B.A.NO	PARTICULARS	FIR NO	U/S	POLICE STATION	NDOH
2	1069/20 R-609/20	MANOJ DWIVEDI (APPLICATION FOR VIDEO CONFERENCING)	0109/18	420	EOW	

MISC BAIL APPLICATION CONCERNED COURT SH. ANIL ANTI, LD ASJ

S.N O	MICS NO	PARTICULARS	FIR NO	U/S	POLICE STATION	NDOH
3	721/20 FRESH	VEER PAL	089/2019	308	TILAK MARG	

MISC BAIL APPLICATION RECEIVED FROM TIHAR

S.N O	MICS NO	PARTICULARS	FIR NO	U/S	POLICE STATION	NDOH
4	545/20 PENDIG	SATISH KUMAR	459/18	451 POCSO	VK(S)	
5	FRESH	SHARIF	616/19	323	VASANT KUNJ(S)	

MISC BAIL APPLICATION CONCERNED COURT SH. ASHUTUSH KUMAR, LD ASJ

S.N O	MICS NO	PARTICULARS	FIR NO	U/S	POLICE STATION	NDOH
6.	725/20 FRESH	SATISH	459/18	354 POCSO	V.K. (SOUTH)	

Reader :- SH. Navinder Kumar / M! - 9868225982
Ahlmad! - SH. Tarun Kumar / M! - 9873913699

Total = 1 (video conferencing)

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